

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 29th June, 2016

No. LJ (A) 272/78/Pt.III/250 - The Governor of Meghalaya is pleased to denotify the appointment of Shri. N. Sharma, Additional Government Advocate with immediate effect.



(L.M. Sangma),
Special Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LJ (A) 272/78/Pt.III/250- A,
Copy forwarded to:-

Dated Shillong, the 29th June, 2016.

5. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
6. The Accountant General, Meghalaya etc., Shillong
7. The Registrar General, High Court of Meghalaya Shillong- 793001.
8. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. Shri. N. Sharma, Additional Government Advocate, C/o Advocate Meghalaya Shillong.
6. The Treasury Officer, Shillong North/ South Treasury.
7. The Secretary High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department
13. Guard file.

By order etc.,



(L.M. Sangma),
Special Secretary to the Govt. Of Meghalaya,
Law Department.